

service conditions of the Class III and Class IV employees of Delhi Hospitals:

(b) if so, the terms and conditions of the Committee; and

(c) by when the committee is likely to submit its report ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISHORE) :

(a) Yes.

(b) To examine in detail the service conditions and other allied administrative matters in respect of Class III and Class IV staff of Delhi Hospitals.

(c) By the 1st May, 1974.

Cost of production of raw jute

592. DR. K. MATHEW KURIAN : Will the Minister of AGRICULTURE be pleased to state the cost of production of raw jute item-wise in different States ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : Under the Comprehensive Scheme for Studying the cost of Cultivation of Principal Crops in India, launched, by the Ministry, jute has been taken up for study as a principal crop in the States of Assam, Bihar, Orissa and West Bengal during the current agricultural year (1973-74). The field data are being collected by the Agricultural Universities etc. entrusted with the work in the concerned States. After the closure of the year, the Universities, etc. will compile the cost data and send them to the Ministry for further analysis. It would therefore, be some time before the item-wise break-up of the cost of production of raw jute in different States becomes available.

Shortage of bread in Delhi

593. DR. K. MATHEW KURIAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there was an acute shortage of bread in Delhi in January, 1974; and

(b) if so, the reasons therefor and steps taken to ensure the supply of bread ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) The Delhi Administration have stated that there was no acute shortage of bread in Delhi during January, 1974.

(b) Does not arise.

Negotiations for changes in the agricultural assistance

594. SHRI SHYAMLAL GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Agricultural Refinance Corporation has negotiated with the International Development Association for a change in the pattern of the latter's assistance for agricultural development schemes in the country; and

(b) if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (b). A proposal for sanction of a credit to Government of India by the I.D.A. for relending to the A.R.C. for the purpose of refinancing schemes in different States of the country as distinguished from credit for individual projects in particular States is currently under consideration of the I.D.A. Mission from the I.D.A. is present in India discussing the proposal with Government of India and the A.R.C.

Export of Sugar

595. SHRI SHYAMLAL GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of sugar produced during 1973 ;

(b) the quantity of sugar exported during that year and the foreign exchange earned as a result thereof;

(c) whether Government propose to step up exports during the current year by curtailing indigenous consumption; and

(d) if so, the extent of increase in exports and the cut in indigenous consumption proposed to be effected ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA) : (a) 36.78 lakh tonnes during the calendar year, 1973.

(b) 1.95 lakh tonnes estimated to yield a foreign exchange earning of about Rs. 32 crores.

(c) and (d) The Government propose to review and decide from time to time the quantity of sugar to be exported this year taking into account the production prospects, requirements for internal consumption and the prevailing international prices of sugar

. I Availability of urea in Madhya Pradesh, Rajasthan, Punjab and Haryana

596. SHRI V. K. SAKHLECHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that urea was not available in adequate quantity this year in Madhya Pradesh, Rajasthan, Punjab and Haryana which is likely to result in the shortfall in production of the wheat crop;

(b) whether it is also a fact that the farmers in the above States had to purchase urea at an exorbitant price of Rs. 70 to 100 per bag?

(c) whether it is also a fact that fertilizer dealers in those States were allowed to sell half of their stocks in the open market at higher prices; and

(d) if so, the number of fertilizer dealers against whom action was taken under the Essential Commodities Act or the Defence of India Rules ?

मध्य प्रदेश, राजस्थान, पंजाब और हरियाणा में यूरिया की उपलब्धता

596. श्री वीरेन्द्र कुमार सखलेचा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष मध्य प्रदेश, राजस्थान, पंजाब और हरियाणा में समुचित मात्रा में यूरिया उपलब्ध नहीं हुआ था जिसके परिणामस्वरूप गेहूं के फसल के उत्पादन में कमी होने की सम्भावना है ;

(ख) क्या यह भी सच है कि इन राज्यों के किसानों को 70 रुपये से 100 रुपये तक प्रति बोरी के अत्यधिक उच्च मूल्य पर यूरिया खरीदना पड़ा था ;

(ग) क्या यह भी सच है कि इन राज्यों में उर्वरक विक्रेताओं को अपने स्टॉक का आधा भाग खुले बाजार में उच्च मूल्यों पर बेचने की अनुमति दी गई थी ; और

(घ) यदि हां, तो कितने उर्वरक विक्रेताओं के विरुद्ध आवश्यक वस्तु अधिनियम अथवा भारत रक्षा नियमों के अधीन कार्यवाही की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे) : (क) वर्ष 1973-74 के मौसम के दौरान मध्य प्रदेश, राजस्थान, पंजाब और हरियाणा राज्यों में उर्वरकों की उपलब्धि में कुछ कमी थी जिसमें यूरिया भी शामिल है। सम्भव है कि उर्वरकों की आवस्यत उपलब्धि के फलस्वरूप उत्पादन में कुछ कमी हो जाये। किन्तु यह बताना कठिन है कि उत्पादन में कितनी कमी होगी क्योंकि उत्पादन को प्रभावित करने वाले विभिन्न आदानों में से उर्वरक केवल एक ही आदान है।

(ख) कुछ राज्यों ने देश के कुछ भागों में उर्वरकों की अपेक्षाकृत कमी से लाभ उठाने और चोरवाजारी करने वाले बेईमान विक्रेताओं के कुछ मामलों की सूचना दी है। किन्तु जिस भाव पर उनकी बिक्री हो रही है वह इस मंत्रालय में उपलब्ध नहीं है।

[] English Translation.